

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P. No. 71/NCLT/AHM/2017 (New)
Madhya Pradesh High Court Gwalior Bench C.P. No. 2/2016 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.05.2017**

Name of the Company: Vectus Industries Ltd.

Section of the Companies Act: Section 391-394 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
--------------	-------------------------------	--------------------	-----------------------	------------------

1.

2.


ORDER

None present for Petitioner.

The record in CP 8/2015 in the matter of "Waterwell Container Pvt Ltd and Vectus Industries Ltd on the file of Hon'ble High Court of Madhya Pradesh, Gwalior Bench is necessary for passing orders in this matter. Hence, Registry is directed to request the Registrar General, Hon'ble High Court of Madhya Pradesh, Gwalior Bench to send the record in CP 8/2015 to this Tribunal.

Registry is directed to issue notice to the petitioner to appear before this Tribunal either through person or through professional.

List the matter on 25.07.2017


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 24th day of May, 2017.